

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) TMP NO. 8717 OF 2020**

Petitioner:-

Vijayakumari M.G., aged 54 years, W/o. Mohanan,
T G Nirappel, VadayamPadi Puthencruz P .O,
Ernakulam District, Presently Residing at Malakkattil House,
Thozhuvanoor P.O.,Tirur Taluk, Malappuram District,Pin-576 552 .

By Adv. Sri. Rajeev Koyickal

Respondents:-

1. The State of Kerala Rep. by the Chief Secretary,
Secretariat, Thiruvananthapuram-695 001.
2. The Director of General Education, Jagathy,
Thiruvananthapuram -695 014
3. The Secretary, Department of Education,
Govt Secretariat, Thiruvananthapuram -695 001
4. The Commissioner of Examinations,
Pareeksha Bhavan, Thiruvananthapuram-695004
5. Deputy Director Of Education, DD Office,
MalapPuram -676 105
6. The District Education Officer
DEO Office Tirur Malappuram -676 105
7. The Secretary, Puthrika Grama Panchayath
Kunnathunadu Taluk,
Perumbavoor, Ernakulam Dist-683 565'

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

WPC.8717/2020

: 2 :

ORDER

~ ~ ~ ~ ~

Dated this the 24th day of April, 2020

Post the writ petition on 28.04.2020.

N. NAGARESH, JUDGE

aks/24.04.2020